

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:544

ANSWERED ON:11.11.2010

UNAUTHORISED CONSTRUCTION AROUND AIRPORTS

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has directed the State Governments to demolish unauthorised constructions including Jhuggi clusters, around all the major airports in the country;
- (b) if so, the details thereof;
- (c) the response of the State Governments thereto; and
- (d) the manner in which the Government propose to rehabilitate the people living in these areas?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) & (b) There are encroachments at airports on Airports Authority of India's land. For removal of encroachments at the airports, Airports Authority of India (AAI) has requested the concerned State Governments. The details of encroachments at AAI airports are at Annexure.
- (c) The encroachments are required to be removed by following the due process of law and State Governments have been responsive to AAI's request.
- (d) Rehabilitation, wherever necessary, is done as per the policy of the State Governments.